

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 104
(IB)-89(ND)2018
IA-2601/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

...

Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 03.06.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Counsel for the Liquidator: Shivam Narang, Advocate

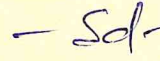
ORDER

IA-2601/2022- It is the 5th Progress Report filed by the Liquidator. The same is taken on record subject to all just exceptions.

With this, the present IA stands closed.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)